

**Extension in timeline to submit comments on consultation paper on
“Comprehensive review of SEBI (Mutual Funds) Regulations, 1996”**

1. A consultation paper on “Comprehensive review of SEBI (Mutual Funds) Regulations, 1996” was published by Securities and Exchange Board of India (SEBI) on its website on October 28, 2025.
2. The public comments on the consultation paper were required to be submitted latest by November 17, 2025.
3. Based on the representations received by SEBI, it has been decided to extend the time to submit the public comments on the aforesaid consultation paper till November 24, 2025.
4. Accordingly, the comments/suggestions should be submitted latest by November 24, 2025, through the following link:

<https://www.sebi.gov.in/sebiweb/publiccommentv2/PublicCommentAction.do?doPublicComments=yes>

5. In case of any technical issue in submitting your comment through web based public comments form, you may write to Mr. Peter Mardi (peterm@sebi.gov.in), Deputy General Manager or Ms. Gopika Jayan (gopikaj@sebi.gov.in), Manager with the subject: "Consultation paper on comprehensive review of SEBI (Mutual Funds) Regulations, 1996."

Issued on November 19, 2025.